

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 120of 2020

In the matter of:

S.Subramanian

...Appellant

Vs.

The Registrar of Companies,Chennai

....Respondent

Present:

**For Appellants: Mr. Sandeep Kumar Ambalavanan, Mr. Harish Malik
And Mr. Rohit Sharma, Advocates**

For Respondents: Mr. P.S.Singh, Advocate for ROC

ORDER

(Through Virtual Mode)

26.08.2020: As last chance an opportunity is provided to Mr. P.S. Singh, the Learned Counsel for the Respondent, to file a Reply within two weeks from today. Reply is to be filed in the Office of the Registry and the Office of the Registry is to receive the same.

The Registry is directed to List the matter on **14th September,2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms.ShreeshMerla]
Member (Technical)**

sr/kam